

[English]

Export of Marine Products**Introduction of Electronic Voting Machines**

5910. SHRI ARVIND NETAM: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government are in favour of using electronic voting machines in the elections; and

(b) if so, the target for introducing such a system?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATION (SHRI K.P. UNNIKRIISHNAN): (a) and (b) Yes, Sir. Those machines are proposed to be used in future elections

5911. SHRI BHAKTA CHARAN DAS: Will the Minister of COMMERCE be pleased to state:

(a) the target set for the export of marine fish during the Seventh Five Year Plan;

(b) the achievement made in that respect so far;

(c) the States from where the marine fish is being exported; and

(d) the steps taken to increase the export of marine fish from Orissa?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The target set for the export of marine fisheries and the achievement during the seventh five year plan, were:

(Value in Rs. crores)

<i>Period</i>	<i>Target set</i>	<i>Achievement</i>
1	2	3
1985-86	402	398.00
1986-87	428	460.67
1987-88	470	531.20
1988-89	580	597.85
1989-90	700	615 (Approx.)

(Source: MPEDA, Cochin)

(c) Marine fish is exported from all the maritime states of India

export of marine fishes from India, including Orissa, are:

(d) The steps taken to increase the

(i) induction of new technology and

value addition;

- (ii) modernisation of processing facilities, quality upgradation and reduction in waste;
- (iii) aggressive market promotion measures;
- (iv) stepping up export production by development of capture fisheries;
- (v) stepping up production of culture fisheries:—
 - (a) by increasing per hectare yield from shrimp farms; and
 - (b) by bringing more area under export production of shrimp by culture.

Investigations into Import of Fodder Producing Machines

5912. SHRISAMARENDRAKUNDU:
SHRICHIRANJILAL SHARMA:

Will the Minister of FINANCE be pleased to refer to the reply given on 16th March, 1990 to Unstarred Question No. 745 regarding seizure of fodder producing machines and state the outcome of the investigations held in the matter so far?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): Show Cause Notice issued on 12th February, 1990 seeking the recovery of Customs duty of about Rs. 3.4 Crores leviable on the fodder producing machines and the confiscation of the machines as well as imposition of penalty on the concerned firms/persons is under adjudication in quasi-judicial proceedings before the Collector of Customs, Madras.

Income Tax Arrears against Top Industrialists

5913. SHRISAMARENDRAKUNDU:
SHRI HARI SHANKAR MAHALE:

Will the Minister of FINANCE be pleased to state:

(a) the details of eleven industrialists topping in the list of Income tax arrears alongwith the amount outstanding against each of them as on 31st January, 1990 and since when the said amount is outstanding; and

(b) the steps taken or proposed to be taken by Government to realise the outstanding dues?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). The information is being collected and will be laid on the Table of the House.

Growth in Nationalised Banks Deposits

5914. SHRI ERA ANBARASU:
SHRI MANORANJAN BHAKTA:

Will the Minister of FINANCE be pleased to state:

(a) whether any decline has been observed in the growth of deposits in the nationalised banks in 1988-89;

(b) if so, the reasons therefor; and

(c) the net profit of nationalised banks as a ratio of working funds as compared to other core public sector industries?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) No, Sir.